#### Extradition Treaty with Neighbouring Countries

 $\dagger 2767.$  SHRI SHREEGOPAL VYAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the neighbouring countries with which we don't have an extradition treaty along with the reasons therefor;

(b) the status of extradition treaty in America, Canada, Britain, Italy and Australia, and the experiences resulting there from; and

(c) whether there is any new work plans in this context?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) India has no Extradition Treaty with Afghanistan, Bangladesh, China, Maldives, Myanmar and Pakistan., For signing of an Extradition Treaty with any country, mutual consent is required for initiating negotiations through diplomatic channels.

(b) India has Extradition Treaties with the USA (1999), Canada (1987), Britain (1993) and has Extradition Arrangements with Italy (2003) and Australia (1971). The Extradition Treaties/Arrangements signed with these countries are working smoothly.

(c) It is the policy of the Government of India to conclude Extradition Treaties with as many countries as possible so as to ensure that fugitive criminals are extradited to face trial in India.

#### Utilization of funds for housing

#### 2768. SHRIMATI NAZNIN FARQUE:

PROF. ANIL KUMAR SAHANI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has failed to provide shelter to all and if so, the reasons therefor;

(b) the details of shortage of housing in the States/UTs and steps taken to meet the shortages;

(c) the present position of the shortages of houses;

†Original notice of the question was received in Hindi.

(d) the details of funds released to State Governments/UTs in regard to the above and how much of that fund has been utilized giving reasons for not utilizing the balance amount;

(e) whether State Governments and implementing agencies furnished utilization certificates and they were further granted funds without receiving utilization certificates; and

(f) if so, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a)to (c) A Technical Group was constituted by the Ministry in 2006 to assess the urban housing shortage in the country. The Group estimated that at the end of the 10th Five Year Plan (2007-08), the total housing shortage in the country was 24.71 million. State-wise details of housing shortage estimated by the Technical Group are given in Statement – I (See below).

According to the estimate made by the Office of Registrar General of India based on 2001 Census, the total housing shortage in rural areas throughout the country was 148.33 lakh houses. A State-wise Rural Housing Shortage in Rural Areas as per 2001 Census is given in Statement – II *(See* below).

The measures taken by the Government in recent years to mitigate the urban housing shortage include the following:-

- (i) National Urban Housing & Habitat Policy, 2007 has been announced. It advocates recommendations aimed at improvements in policy, regulatory, financial and technology regimes for accelerated growth of housing stock to overcome shortages and achieve the objective of "Affordable Housing for All". However, 'land' and 'colonization' being state subjects, it is for the State Governments to pursue the initiatives under the NUHHP:2007.
- (ii) The Ministry is also implementing schemes for providing affordable housing to urban poor.

•The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in slums in 65 specified cities under the SUB Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

- The interest Subsidy Scheme for Housing the Urban Poor (ISHUP) provides for interest subsidy on housing loans to the Economically Weaker Sections (EWS) and Low Income Group (LIG) as part of credit-enablement measures and encourages those households to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of construction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh.
- The scheme of Affordable Housing in Partnership seeks assembly of land for construction of affordable housing and provides Central Government assistance towards provision of internal and external infrastructure connectivity.
- Furthermore, the Government has announced a new scheme called Rajiv Awas Yojana (RAY)
  for providing support to States that are willing to provide property rights to slum dwellers.

In order to address the issue of rural housing shortage, Indira Awaas Yojana a centrally sponsored scheme is being implemented by the Ministry of Rural Development in the rural areas of all States/UTs except Delhi and Chandigarh, under which financial assistance amounting to RS.45,000/- in plain areas and Rs.48,500/- in hilly/difficult areas is provided to rural BPL households for construction of dwelling units. The funding of the IAY is shared between the Centre and State in the ratio of 75:25. In case of North-Eastern States, the funding ratio between the centre and the States is 90:10. For Union Territories (UTs), entire funds of IAY are provided by the Centre. Under the scheme, funds are allocated to States/UTs on the basis of pre-determined criteria giving 75% weightage to housing shortage and 25% weightage to poverty ratio.

(d) A total of 475 projects under Basic Services to Urban Poor (BSUP), 946 projects under IHSDP and 14 projects under Affordable Housing in Partnership (AHIP) have been approved for construction/upgradation of 1022689, 502935 and 19100 houses respectively so far across the country.

The State-wise details with ACA released are given in Statement – III, IV and V respectively (See below). The details of utilization received from States are given in Statement-VI and Statement-VII (See below). As per guidelines of JNNURM, funds are released in installments (4-installments under BSUP and 2-installments under IHSDP). The BSUP and IHSDP projects have

long gestation period. The States are slow in submitting the Utilization certificates for various reasons, most importantly being:

- (i) Low Capacity for implementation of projects,
- (ii) Land constraints
- (iii) Cost escalation
- (iv) Availability of matching state share
- (v) Slow progress on reforms implementation
- (vi) Beneficiary identification.

(e) and (f) Second and subsequent installments under BSUP and IHSDP are released based on receipt of 70% of Utilization of Central and State share and satisfactory physical progress of the projects. No funds have been granted without receiving Utilization certificates.

#### Statement – I

# State-wise estimation of Urban Housing Shortage at the end of the 10th Five Year Plan

## (dwelling units in million)

State/UTs	Housing Shortage
1	2
Andhra Pradesh	1.95
Arunachal Pradesh	0.02
Assam	0.31
Bihar	0.59
Chhattisgarh	0.36
Goa	0.07
Gujarat	1.66

1	2
Haryana	0.52
Himachal Pradesh	0.06
Jammu & Kashmir	0.18
Jharkhand	0.47
Karnataka	1.63
Kerala	0.76
Madhya Pradesh	1.29
Maharashtra	3.72
Manipur	0.05
Meghalaya	0.04
Mizoram	0.04
Nagaland	0.03
Orissa	0.50
Punjab	0.69
Rajasthan	1.00
Sikkim	0.01
Tamil Nadu	2.82
Tripura	0.06
Uttaranchal	0.18
Uttar Pradesh	2.38
West Bengal	2.04
A&N Islands	0.01
Chandigarh	0.01

1	2
Dadra & Nagar Haveli	0.01
Daman & Diu	0.01
Delhi	1.13
Lakshadweep	0.00
Pondicherry	0.06
All India	24.71

State/UT-wise breakup of shortage in terms of different income groups is not available.

## Statement – II

SI.No.	Name of the State/UTs	Housing Shortage in Rural Areas
1	2	3
1.	Andhra Pradesh	1350282
2.	Arunachal Pradesh	105728
3.	Assam	2241230
4.	Bihar	4210293
5.	Chhattisgarh	115528
6.	Delhi	7200
7.	Goa	6422
8.	Gujarat	674354
9.	Haryana	55572
10.	Himachal Pradesh	15928
11.	Jammu & Kashmir	92923

State wise details of Rural Housing Shortage in Rural Areas s per 2001 Census

1	2	3
12.	Jharkhand	105867
13.	Karnataka	436638
14.	Kerala	261347
15.	Madhya Pradesh	207744
16.	Maharashtra	612441
17.	Manipur	69062
18.	Meghalaya	148657
19.	Mizoram	30250
20.	Nagaland	97157
21.	Orissa	655617
22.	Punjab	75374
23.	Rajasthan	258634
24.	Sikkim	11944
25.	Tamil Nadu	431010
26.	Tripura	174835
27.	Uttar Pradesh	1324028
28.	Uttaranchal	53521
29.	West Bengal	974479
30.	And & Nic Islands	17890
31.	Dadar & Nagar Haveli	1926
32.	Daman and Diu	787
33.	Lakshadweep	190
34.	Pondicherry	7776
	Total	14832634

## Statement – III

JNNURM-Basic Service to the Urban Poor (Sub Mission II)

# Total Projects Approved

Status as on 16.08.2010

Rs. in Crores

SI.	Name of the	Mission	Projects	Total	Total	Total	Total	lst	2nd	3rd	4th	
No.	State/UT	Cities	Approved	Project	No. of	Central	State	Installment	Installment	Installment	Installment	t Total
				Cost	Dwelling	Share	Share	Sanctioned	sanctioned	sanctioned	sanctioned	ACA
				Approved	Units	Approved	Approved	<b>(</b> 25 <b>%</b> of	<b>(</b> 25 <b>%</b> of	<b>(</b> 25 <b>%</b> of	(25% of	Released
					Approved			Central	Central	Central	Central	
					(New+			Share)	Share)	Share)	Share)	
					Upgradation)	)						
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Andhra Pradesh	3	36	3010.18	134694	1497.42	1512.77	374.35	241.42	188.81	42.45	814.69
2	Assam	1	2	108.44	2260	97.60	10.84	24.40	24.40	0.00	0.00	48.80
3	Arunachal Pradesh	1	2	49.25	852	43.95	5.31	10.99	0.84	0.00	0.00	11.83
4	Chandigarh (UT)	1	2	564.94	25728	396.13	168.81	99.03	99.03	0.00	0.00	188.94

5	Chhattisgarh	1	6	462.49	30000	364.99	97.50	91.25	78.05	0.00	0.00	169.29
6	Bihar	2	18	709.98	22372	312.76	397.23	78.19	0.00	0.00	0.00	78.19
7	Delhi	1	15	1814.49	65504	768.73	1045.76	192.18	43.85	11.54	0.00	173.50
8	Gujarat	4	19	1709.94	106044	822.46	887.48	205.62	146.10	132.17	50.97	498.24
9	Goa	1	1	10.22	155	4.60	5.62	1.15	0.00	0.00	0.00	1.15
10	Haryana	1	2	64.23	3248	31.18	33.05	7.79	7.79	7.79	7.79	31.18
11	Himachal Pradesh	1	2	24.01	636	18.27	5.74	4.57	0.00	0.00	0.00	4.57
12	Jammu & Kashmir	2	5	162.39	6677	134.44	27.95	33.61	0.00	0.00	0.00	33.61
13	Jharkhand	3	11	370.67	12226	251.59	119.08	62.90	0.00	0.00	0.00	44.70
14	Karnataka	2	18	747.18	28118	407.97	339.21	101.99	62.50	0.00	0.00	164.49
15	Kerala	2	7	343.37	23577	233.56	110.11	58.39	24.85	0.00	0.00	83.24
16	Madhya Pradesh	4	22	704.65	41446	344.26	360.48	86.07	45.44	16.40	0.00	147.91
17	Maharashtra	5	60	6817.86	182841	3234.10	3583.76	808.53	242.03	133.48	46.36	1183.09
18	Manipur	1	1	51.23	1250	43.91	7.32	10.98	0.00	0.00	0.00	10.98

1	2	3	4	5	6	7	8	9	10	11	12	13
19	Meghalaya	1	3	51.74	768	40.35	11.39	10.09	5.94	0.00	0.00	16.03
20	Mizoram	1	4	91.32	1096	80.11	11.21	20.03	0.00	0.00	0.00	20.03
21	Nagaland	1	1	134.50	3504	105.60	28.90	26.40	26.40	0.00	0.00	52.80
22	Orissa	2	6	74.62	2508	54.18	20.44	13.54	0.00	0.00	0.00	13.54
23	Punjab	2	2	72.43	5152	36.15	36.28	9.04	9.04	0.00	0.00	18.08
24	Puducherry	1	3	135.98	2964	83.20	52.78	20.80	1.06	0.00	0.00	21.86
25	Rajasthan	2	2	277.14	17337	169.20	107.95	42.30	0.00	0.00	0.00	42.30
26	Sikkim	1	3	33.58	254	29.06	4.52	7.26	0.70	0.70	0.00	7.96
27	Tamil Nadu	3	51	2327.32	91318	1041.80	1285.53	260.45	123.24	56.47	12.68	433.11
28	Tripura	1	1	16.73	256	13.96	2.77	3.49	3.49	3.49	3.49	13.96
29	Uttar Pradesh	7	67	2330.84	67992	1138.84	1192.00	284.67	181.60	11.92	0.00	474.49
30	Uttarakhand	3	12	86.03	1799	65.33	20.70	16.33	0.00	0.00	0.00	13.07
31	West Bengal	2	91	3293.05	140113	1607.42	1685.62	402.21	174.54	54.83	0.00	610.19
	Total	63 Cities	475	26651.11	1022689	#######	######	3368.59	1542.31	617.61	163.75	5425.82

GRAND TOTAL	63 Cities	475	26651,11	1022689	#######	######	3368.59	1542.31	617,61	16,75	5453.61
CBP											2.01
TPIMA		10									
PIRs		110	0.00	0	75.73	0.00	0.00	0.00	0.00		16.82
PMUs		26	0.00	0	29.52	0.00	0.00	0.00	0.00		4.92
DPR Preparation	Charges	11	0.00	0	0.00	0.00	0.00	0.00	0.00		4.04

JNNURM Projects Cell-NBO

Projects Approved till 87th CSMC Meeting, Dt. - 14.07.2010.

## Statement – IV

Integrated Housing and Slums Development Programme (IHSDP)

# Total Projects Approved

status as on 16.08.2010

Rs. in Crores

SI.No.	Name of the State	No. of	Total	Total	Total	Total	Total	Ist	2nd	Total
		towns/	No.of	Project	number	Central	State	Installment	Installment	ACA
		ULBs	Projects	Cost	of	Share	Share	<b>(</b> 50% of	approved	released
			Approved	Approved	dwelling		Approved	Central		
					units			Share		
					Approved			approved)		
					(New+					
				ι	Upgradation)					
	2	3	4	5	6	7	8	9	10	11
	Andhra Pradesh	56	77	1139.10	47896	783.10	374.53	382.28	221.77	551.78
	Arunachal Pradesh	1	1	9.95	176	8.96	1.29	4.33	0.00	0.00
	A&N Island	1	2	15.15	40	13.64	1.52	6.82	0.00	5.53
	Assam	16	16	84.99	8668	70.22	14.77	35.11	0.00	35.11

5	Bihar	19	20	275.22	12956	162.48	112.74	81.24	0.00	61.99
6	Chhattisgarh	17	18	225.60	17922	158.83	66.78	79.41	28.19	104.57
7	D&N Haveli	1	2	5.74	144	3.34	2.40	1.67	0.00	1.67
8	Daman & Diu	1	1	0.69	16	0.58	0.11	0.29	0.00	0.29
9	Gujarat	37	38	381.78	28168	243.49	120.78	124.90	0.00	119.35
10	Haryana	14	18	272.26	16426	209.70	62.57	104.85	0.0	104.85
11	Himachal Pradesh	6	6	55.34	1616	37.07	18.26	18.54	0.00	18.54
12	Jammu & Kashmir	27	37	110.72	6670	84.59	28.17	39.53	0.00	39.53
13	Jharkhand	7	7	143.34	7868	87.98	61.11	41.12	0.00	41.12
14	Karnataka	32	34	398.13	17237	222.56	175.57	111.28	40.04	131.36
15	Kerala	45	53	273.32	26295	201.60	71.95	100.68	26.75	103.17
16	Madhya Pradesh	41	44	319.26	20739	221.83	97.43	110.97	4.76	108.95
17	Mizoram	6	8	39.27	1950	29.78	9.49	14.89	0.00	14.89
18	Rajasthan	37	39	500.68	29072	337.59	166.84	168.80	23.77	192.56

1	2	3	4	5	6	7	8	9	10	11
19	Meghalaya	3	3	41.48	912	22.43	19.05	11.21	0.00	11.21
20	Manipur	6	6	43.38	2829	32.35	10.08	16.33	0.00	10.66
21	Maharashtra	83	102	1803.93	90072	1228.49	653.13	575.17	33.33	600.15
22	Nagaland	2	2	90.13	2761	44.74	43.60	22.67	7.25	29.92
23	Orissa	29	32	284.67	13049	191.88	98.89	92.90	0.00	92.90
24	Punjab	2	3	63.42	4658	33.77	30.79	16.31	0.00	16.31
25	Puducherry	1	1	17.03	432	5.48	11.55	2.74	0.00	2.74
26	Sikkim	1	1	19.91	39	17.92	1.99	8.96	0.00	8.96
27	Tamil Nadu	83	84	515.88	37585	372.10	148.53	177.06	106.23	253.45
8	Tripura	5	5	43.64	3115	38.05	5.59	19.03	3.17	22.19
29	Uttar Pradesh	129	145	998.90	38421	655.77	366.92	315.96	41.02	331.59
30	Uttarakhand	18	21	161.28	5032	90.57	70.71	45.28	0.00	35.82
31	West Bengal	81	120	1103.33	60171	826.59	304.08	413.37	158.81	494.15
	Total	807	946	9437.51	502935	6437.46	3151.22	3143.71	695.09	3545.31

JNNURM Projects Cell-NBO

Project Approved till 84th CSC meeting held on 14.07.2010

## Statement – V

## Affordable Housing in partnership

# Total Projects Approved

Statues as on 16.08.2010

Rs. in Crores

SI. No	Name of the State/ UT	Mission Cities	Projects Approved	Total Project Cost	Total Central Share	Total State Share	Total State ULB	Total State Beneficiary	Total No.of Dwelling	No. of Meeting	Date of CS <b>&amp;</b> MC
				Approved	Approved (25% of the Infra. Cost)	Approved	share	Share	Units Approved		
1	2	3	4	5	7	8	9	10	11	12	13
1	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Basantkunj Yojana, Sector –'A', Lucknow, Uttar Pradesh	35.33	2.48	1.68	0	31.16	816	84	27-Apr-10

1	2	3	4	5	7	8	9	10	11	12 13
2	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Vrindavan Scheme No, 1, Sector 5 E, Lucknow, UP	57.73	4.63	2.75	0	50.35	1500	84 27-Apr-10
3	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Basantkunj Yojana, Sector –'A', Lucknow, Uttar Pradesh	132.81	8.32	6.32	118.17	2576	85	5-May-10
4	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Gahroo Yojna, Bijnaur, Lucknow, Uttar Pradesh	139.03	6.63	6.62	125.78	2432	85	5-May-10

5	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Gomati Nagar Extension Yojna, Lucknow, Uttar Pradesh	103.63	9.41	4.93	89.28	1936	85	5-May-10
6	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Devpur Para, Lucknow, Uttar Pradesh	132.91	8.74	6.33	117.85	3152	85	5-May-10
7	Uttar Pradesh	Lucknow	Affordable housing in Partnership (Under JNNURM) at Basantkunj Yojna, Sector- 'A', Lucknow, Uttar Pradesh	27.85	1.40	1.33	25.12	720	86	25-May-10
8	Uttar Pradesh	Kanpur	Affordable housing in Partnership (Under JNNURM) at Janakipuram, Sector-J, Kanpur, Uttar Pradesh	34.11	3.12	1.62	29.36	688	86	25-May-10

1	2	3	4	5	7	8	9	10	11	12	13
9	Uttar Pradesh	Kanpur	Affordable housing in Partnership (Under JNNURM) at Hanspuram, Sector-7, Kanpur, Uttar Pradesh	21.71	2.05	1.03	18.62	564	86	25-May-10	
10	Uttar Pradesh	Mathura	Affordable housing in Partnership (Under JNNURM) at Rukamani Vihar Avasiya Yojana, Vrindavan, Mathura, Uttar Pradesh	31.72	1.70	1.51	28.52	976	86	25-May-10	
			Sub-total	716.83	48.48	34.13	0.00	634.22	153.60		
11	Chhattisgarh	Raipur	Dharampura social Housing Scheme Construction of 648 EWS Flats (G+2) under affordable Housing in partnership at Dharampura, Raipur	15.62	0.59	15.04	648	86	25-May-1(	)	

12	Chhattisgarh	Raipur	Puraina Social Housing Scheme Construction of 320 EWS Flats (G+3) under affordable Housing in partnership at Puraina, Raipur	7.75	0.27	7.48	320	86	25-May-10
13	Chhattisgarh	Raipur	An Affordable Housing in partnership Project Proposal at Rajpura, Raipur	17.81	1.75	16.07	972	86	25-Mat-10
14	Chattisgarh	Raipur	An Affordable Housing in partnership Project Proposal at Boriyakhurd, Raipur	34.03	2.88	31.15	1800	86	25-May-10
			Sub-total	75.21	5.48	0.00	0.00	69.73	3740
			Total	792.04	53.96	34.1	0.00	703.94	19100

JNNURM Projects Cell-NBO

Projects Approved till 86th CSMC Meeting, Dt.- 25.05.2010

## Statement - VI

BSUP : State wise details regarding receipt of UCs as on 05-08-2010

SI. No. Name of State/UT Total ACA Released Total UCs Received Balance 2 5 1 3 4 Andhra Pradesh 814.69 472.68 342.01 1 2 Arunachal Pradesh 11.83 0.84 10.99 3 Assam 48.80 24.40 24.40 4 Bihar 78.19 0.00 78.19 5 Chhattisgarh 169.29 78.05 91.25 6 Chandigarh 188.94 99.03 89.91 7 Delhi 173.50 55.39 118.11 8 Goa 1.15 0.00 1.15 329.25 9 Gujarat 498.24 168.99 10 Haryana 31.18 23.38 7.79 Himachal Pradesh 4.57 0.00 4.57 11 J and K 0.00 33.61 12 33.61 13 Jharkhand 44.70 0.00 44.70 14 Karnataka 164.49 62.50 101.99 15 Kerala 83.24 24.85 58.39 Madhya Pradesh 147.91 61.84 86.06 16 1183.09 761.22 17 Maharashtra 421.87

(Amt in crores)

10.98

16.03

18

19

Manipur

Meghalaya

0.00

5.94

10.98

10.09

1	2	3	4	5
20	Mizoram	20.03	0.00	20.03
21	Nagaland	52.80	26.40	26.40
22	Orissa	13.54	0.00	13.54
23	Punjab	18.08	9.04	9.04
24	Puducherry	21.86	1.06	20.80
25	Rajasthan	42.30	0.00	42.30
26	Sikkim	7.96	1.40	6.57
27	Tripura	13.96	10.47	3.49
28	Tamil Nadu	433.11	192.38	240.73
29	Uttar Pradesh	474.49	193.52	280.97
30	Uttrakhand	13.07	1.28	11.79
31	West Bengal	610.19	229.37	380.82
	Total	5425.82	2324.95	3100.86

Statement – VII

IHSDP : State wise details regarding receipt of UCs as on 05.08.2010

			(A	.mt in crores)
SI.No.	Name of State/UT	Total ACA Released	Total UCs Received	Balance
1	2	3	4	5
1	Andhra Pradesh	551.78	221.77	330.01
3	Assam	35.11	0.00	35.11
4	Andaman and Nicobar	5.53	0.00	5.53
5	Bihar	61.99	0.00	61.99
6	Chattisgarh	104.57	28.19	76.38

1	2	3	4	5
9	Dadar And Nagar	1.67	0.00	1.67
10	Daman Diu	0.29	0.00	0.29
12	Gujarat	119.35	0.00	119.35
13	Haryana	104.85	0.00	104.85
14	Himachal Pradesh	18.54	0.00	18.54
15	J and K	39.53	0.00	39.53
16	Jharkhand	41.12	0.00	41.12
17	Karnataka	131.36	40.04	91.32
18	Kerala	103.17	26.75	76.41
19	Madhya Pradesh	108.95	4.76	104.19
20	Maharashtra	600.15	33.33	566.82
21	Manipur	10.66	0.00	10.66
22	Meghalaya	11.21	0.00	11.21
23	Mizoram	14.89	0.00	14.89
24	Nagaland	29.92	22.07	7.85
25	Orissa	92.90	0.00	92.90
26	Punjab	16.31	0.00	16.31
27	Puducherry	2.74	0.00	2.74
28	Rajasthan	192.56	23.77	168.80
29	Sikkim	8.96	0.00	8.96
30	Tripura	22.19	3.17	19.02
31	Tamil Nadu	253.45	106.23	147.22

1	2	3	4	5
32	Uttar Pradesh	331.59	41.02	290.57
33	Uttrakhand	35.82	0.00	35.82
34	West Bengal	494.15	158.81	335.34
	Total	3545.31	709.91	2835.40

#### Rehabilitation Policy for Slum Dwellers

2769. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

SHRI ISHWARLAL SHANKARLAL JAIN:

Will the Minister OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the State Government of Maharashtra has requested to formulate rehabilitation policy for slum dwellers on the Central Government lands;

(b) if so, the details thereof and Government's response thereto; and

(c) by when the request of the Maharashtra will be acceded to?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir.

(b) and (c) The Government of Maharashtra has suggested the development of a common policy regarding slums on central government lands based on the State's experience of implementing slum redevelopment programmes through Public Private Participation, cross-subsidization etc. As the problems of slums on Central Government lands and solutions to address them differ between states and slums, it is upto the respective State Governments to take up with the relevant Ministries regarding possible Public-Private Partnerships involving the land owning Ministries, State Governments, the relevant Planning Authorities, Municipal Authorities etc.

#### Urban homeless in Country

†2770. SHRI KAPTAN SINGH SOLANKI: WIII the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.